

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR KORDASH HANDLERS AND LOGISTICS PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT BANGALORE, KARNATAKA [Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/LLP No. Kordash Handlers and Logistics Private Limited (formerly known as WLM Logistics Parks Private Limited) PAN: AACCN6514B CIN: U45201KA2007PTC044552
2	Address of the Registered Office No. 129/18, 4th Floor, 1st Main, Opp. Ayyappa Temple, Sf Road, Wilson Garden, Bangalore, Karnataka, 560027
3	URL of website N.A.
4	Details of place where majority of fixed assets are located N.A. The company does not own any fixed asset.
5	Installed capacity of main products/ services N.A.
6	Quantity and value of main products/ services sold in last financial year For FY 2023-24 Sales of INR 92,44,000/- Type of Service - Management Consultancy Services
7	Number of employees/ workmen Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Employee- One and Workman- None
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Details can be sought by sending an email- cirp.kordash@gmail.com processadvisor.kordash@gmail.com
9	Last date for receipt of expression of interest 24th April 2025
10	Date of issue of provisional list of prospective resolution applicants 4th May 2025
11	Last date for submission of objections to provisional list 9th May 2025
12	Date of issue of final list of prospective resolution applicants 19th May 2025
13	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 19th May 2025
14	Last date for submission of resolution plans 18th June 2025
15	Process email id to submit Expression of Interest cirp.kordash@gmail.com
Nitin Daga Resolution Professional Kordash Handlers and Logistics Private Limited. (Formerly known as WLM Logistics Parks Private Limited) (undergoing CIRP vide Hon'ble NCLT, Bengaluru Bench order dated 06.11.2024) IP Registration no. IBBI/PA-001/IP-P02213/2020-21/13405 Registered and correspondence address of RP: Date: 9th April 2025 Place: Kolkata P-68, Sector-A, Metropolitan Co-Operative Housing Society Limited, PS- Pragati Maidan, Canal South Road, Kolkata, West Bengal, 700105	

WEDNESDAY, APRIL 9, 2025

14

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR KORDASH HANDLERS AND LOGISTICS PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT BANGALORE, KARNATAKA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/LLP No. Kordash Handlers and Logistics Private Limited (formerly known as WLM Logistics Parks Private Limited) PAN: AACCN6514B CIN: U45201KA2007PTC044552
2	Address of the Registered Office No. 129/18, 4th Floor, 1st Main, Opp. Ayyappa Temple, Sf Road, Wilson Garden, Bangalore, Karnataka, 560027
3	URL of website N.A.
4	Details of place where majority of fixed assets are located N.A. The company does not own any fixed asset.
5	Installed capacity of main products/ services N.A.
6	Quantity and value of main products/ services sold in last financial year For FY 2023-24 Sales of INR 92,44,000/- Type of Service - Management Consultancy Services
7	Number of employees/ workmen Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Employee- One and Workman- None Details can be sought by sending an email- cirp.kordash@gmail.com processadvisor.kordash@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Details can be sought by sending an email- cirp.kordash@gmail.com processadvisor.kordash@gmail.com
10	Last date for receipt of expression of interest 24th April 2025
11	Date of issue of provisional list of prospective resolution applicants 4th May 2025
12	Last date for submission of objections to provisional list 9th May 2025
13	Date of issue of final list of prospective resolution applicants 19th May 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 19th May 2025
15	Last date for submission of resolution plans 18th June 2025
16	Process email id to submit Expression of Interest cirp.kordash@gmail.com
Nitin Daga Resolution Professional Kordash Handlers and Logistics Private Limited. (Formerly known as WLM Logistics Parks Private Limited) (undergoing CIRP vide Hon'ble NCLT, Bengaluru Bench order dated 06.11.2024) IP Registration no. IBBI/IPA-001/IP-P02213/2020-21/13405 Registered and correspondence address of RP: Date: 9th April 2025 Place: Kolkata P-68, Sector-A, Metropolitan Co-Operative Housing Society Limited, PS- Pragati Maidan, Canal South Road, Kolkata, West Bengal, 700105	

UK
Since 1997


ಉದಯಕಾಲ



ಬೆಂಗಳೂರು 6

ಬುಧವಾರ, ಏಪ್ರಿಲ್ 09, 2025

ನಮೂನೆ-ಬಿ ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿ ಆಹ್ವಾನ	
ಕೊರಡಾಶ್ ಹ್ಯಾಂಡಲ್ಸ್ ಆಂಡ್ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ರಿಯಲ್ ಎಸ್ಟೇಟ್ ಉದ್ಯಮದಲ್ಲಿ ಕರ್ನಾಟಕದ ಬೆಂಗಳೂರಿನಲ್ಲಿ ಕಾರ್ಯನಿರ್ವಹಿಸುತ್ತದೆ (ದಿವಾಳಿತನದ ನಿಯಂತ್ರಣ ನಿಯಮಗಳು 36 ಎ(1) ರ ಇನ್‌ಸಾಲ್ಟೆನ್ಸ್ ಮತ್ತು ಬ್ಯಾಂಕ್ ರೆಸ್ಟ್ರಿಕ್ಟೆಡ್ ಅಡಿಯಲ್ಲಿ (ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಗಳಿಗೆ ದಿವಾಳಿತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2016 ರ ಅಡಿ	
ಸೂಕ್ತ ವಿವರಗಳು	
1 ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ವ್ಯಕ್ತಿಯ ಹೆಸರು ಜೊತೆಗೆ ಪ್ಯಾನ್/ಸಿಐಎನ್/ಎಲ್‌ಎಲ್‌ಪಿ ನಂ.	ಕೊರಡಾಶ್ ಹ್ಯಾಂಡಲ್ಸ್ ಆಂಡ್ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ (ಮೊದಲು ಡಬ್ಲ್ಯು.ಎಲ್‌ಎಂ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪಾರ್ಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಎಂದಿತ್ತು) PAN: AACCN6514B CIN: U45201KA2007PTC044552
2 ನೋಂದಾಯಿತ ಕಛೇರಿ ವಿಳಾಸ	ನಂ. 129/18, 4ನೇ ಮಹಡಿ, 1ನೇ ಮೈನ್, ಅಯ್ಯಪ್ಪ ದೇವಾಲಯದ ಎದುರು, ಎಸ್‌ಎಫ್ ರಸ್ತೆ, ವಿಲ್ಸನ್ ಗಾರ್ಡನ್ ಬೆಂಗಳೂರು ಕರ್ನಾಟಕ- 560027.
3 ಮೆಬ್ಯಾಂಕ್ ನ ಯುಆರ್‌ಎಲ್	ಎನ್‌ಎ
4 ಹೆಚ್ಚಿನ ಸ್ಥಿರ ಸ್ವತ್ತುಗಳು ಇರುವ ಸ್ಥಳದ ವಿವರ	ಎನ್‌ಎ ಕಂಪನಿಗೆ ಯಾವುದೇ ರೀತಿಯ ನಿಶ್ಚಿತ ಸ್ವತ್ತುಗಳಿಲ್ಲ
5 ಮುಖ್ಯ ಉತ್ಪನ್ನ/ಸೇವೆಗಳ ಅಳವಡಿಕೆ ಸಾಮರ್ಥ್ಯ	ಎನ್‌ಎ
6 ಹಿಂದಿನ ಆರ್ಥಿಕ ವರ್ಷದಲ್ಲಿ ಮುಖ್ಯ ಉತ್ಪನ್ನ/ಸೇವೆಗಳನ್ನು ಮಾರಾಟ ಮಾಡಿದ ಪರಿಮಾಣ ಮತ್ತು ಮೌಲ್ಯ	ಆರ್ಥಿಕ ವರ್ಷ 2023-24 ಮಾರಾಟ: ಐಎನ್‌ಆರ್ 92,44,000/- ಸೇವೆಯ ಸ್ವರೂಪ : ನಿರ್ವಹಣೆ ಸಲಹಾ ಸೇವೆ
7 ಉದ್ಯೋಗಿಗಳ / ಕೆಲಸಗಾರರ ಸಂಖ್ಯೆ	ಉದ್ಯೋಗಿ : ಒಬ್ಬರು ಕೆಲಸಗಾರ : ಇಲ್ಲ
8 ಕಳೆದ ಎರಡು ಆರ್ಥಿಕ ವರ್ಷ ಸೇರಿದಂತೆ ಹೆಚ್ಚಿನ ವಿವರ (ಫಿಡ್ಯೂಲ್ ಸೇರಿದಂತೆ), ಸಾಲಗಾರರ ವಿವರ ಯುಆರ್‌ಎಲ್ ನಲ್ಲಿ ಲಭ್ಯವಿರುವುದು	ವಿವರಗಳಿಗಾಗಿ ಇ-ಮೇಲ್ ಮಾಡಿ cirp.kordash@gmail.com processadvisor.kordash@gmail.com
9 ಸೆಕ್ಷನ್ 25(2)(ಹೆಚ್)ರ ಕೋಡ್ ಅಡಿ ರೆಸಲೂಷನ್ ಅರ್ಜಿದಾರರ ಅರ್ಹತೆ ಲಭ್ಯವಿರುವುದು	ವಿವರಗಳಿಗಾಗಿ ಇ-ಮೇಲ್ ಮಾಡಿ cirp.kordash@gmail.com processadvisor.kordash@gmail.com
10 ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿಗೆ ಕೊನೆಯ ದಿನಾಂಕ	24ನೇ ಏಪ್ರಿಲ್, 2025
11 ಉದ್ದೇಶಿತ ರೆಸಲೂಷನ್ ಅರ್ಜಿದಾರರ ತಾತ್ಕಾಲಿಕ ಪಟ್ಟಿಯನ್ನು ನೀಡುವ ದಿನಾಂಕ	04ನೇ ಮೇ, 2025
12 ತಾತ್ಕಾಲಿಕ ಪಟ್ಟಿಗೆ ಆಕ್ಷೇಪಣೆ ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	09ನೇ ಮೇ, 2025
13 ನಿರೀಕ್ಷಿತ ರೆಸಲೂಷನ್ ಅರ್ಜಿದಾರರ ಅಂತಿಮ ಪಟ್ಟಿ ನೀಡುವ ದಿನಾಂಕ	19ನೇ ಮೇ, 2025
14 ಮಾಹಿತಿ ಮೆಮೊರಾಂಡಮ್, ಮೌಲ್ಯಮಾಪನ ಮ್ಯಾಟ್ರಿಕ್ಸ್ ಮತ್ತು ರೆಸಲೂಷನ್ ಯೋಜನೆಗಳನ್ನು ನಿರೀಕ್ಷಿತ ರೆಸಲೂಷನ್ ಅರ್ಜಿದಾರರಿಗೆ ನೀಡುವ ದಿನಾಂಕ	19ನೇ ಮೇ, 2025
15 ರೆಸಲೂಷನ್ ಯೋಜನೆಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	18ನೇ ಜೂನ್ 2025
16 ಇಲಾಖೆ ಸಲ್ಲಿಸುವ ಪ್ರಕ್ರಿಯೆಗೆ ಇ-ಮೇಲ್ ಐಡಿ	cirp.kordash@gmail.com
ನಿತಿನ್ ದಾಗಾ ಮಧ್ಯಂತರ ವ್ಯಕ್ತಿಪರ ನಿರ್ಣಾಯಕರು ಕೊರಡಾಶ್ ಹ್ಯಾಂಡಲ್ಸ್ ಆಂಡ್ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ (ಮೊದಲು ಡಬ್ಲ್ಯು.ಎಲ್‌ಎಂ ಲಾಜಿಸ್ಟಿಕ್ಸ್ ಪಾರ್ಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಎಂದಿತ್ತು) (ಸಿಐಎಲ್‌ಪಿಯ ಮಾನ್ಯ ಎನ್‌ಸಿಎಲ್‌ಟಿ, ಬೆಂಗಳೂರು ಓಕೆದ ದೇಶ ಸಂಖ್ಯೆ 06.11.2024) ಐಪಿ ನೋಂದಣಿ ಸಂ. IBBI/PA-001/IP-P02213/2020-21/13405 ಐಎಲ್‌ಪಿಯ ನೋಂದಾಯಿತ ಮತ್ತು ಸಂಪನ್ಮಣ ವಿಳಾಸ ಫಿ-68, ಸೆಕ್ಟರ್-ಎ, ಮೆಟ್ರೋಪಾಲಿಟನ್ ಕೋ-ಆಪರೇಟಿವ್ ಹೌಸಿಂಗ್ ಸೊಸೈಟಿ ಲಿಮಿಟೆಡ್ ಪಿಎಸ್-ಪ್ರಗತಿ ಮೈದಾನ್, ಕ್ಯಾನಲ್ ಸೌತ್ ರಸ್ತೆ, ಕೊಲ್ಲತ್ತ, ಪಶ್ಚಿಮ ಬಂಗಾಳ-700 105	
ಸ್ಥಳ: ಕೊಲ್ಲತ್ತ ದಿನಾಂಕ: 09ನೇ ಏಪ್ರಿಲ್ 2025	